Name of the Corporate Debtor: INDLAB EQUIPMENTS PRIVATE LIMITED; Date of Commencement of CIRP: 19-03-2020; List of Creditors as on: 14-12-2020 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	2	38283005	2	37313820.75	99.61				Annexure 1
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	145692.00	3	145692.00	0.39				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
	Total	5	38428697	5	37459512.75	100.00				